Supp. List-01 Sr. No. 03 & 4

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Virtual Mode)

CrlM No. 467/2020 & CrlM No. 468/2020 in WP(Crl) No. 12/2020

Farman Ali .....Petitioner(s)

Through:- Mr. I.H Bhat, Advocate

v/s

U.T of J&K and others

.....Respondent(s)

Through: - Mr. Ravinder Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

## **ORDER**

#### CrlM No. 467/2020 in WP(Crl) No. 12/2020

Application is allowed as prayed for.

The matter is taken up today.

## CrlM NO. 468/2020 in WP(Crl). 12/2020

Application is allowed as prayed for.

## WP(Crl) No. 12/2020

Mr. Ravinder Gupta, learned AAG accepts notice on behalf of the respondents.

List on 03.07.2020.

(Puneet Gupta) Judge

Jammu 16.06.2020 Tarun

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